

CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH

O.A. NO. 483/2000

(6)

New Delhi this the 6th day of September, 2000.

**HON'BLE SHRI S.R.ADIGE, VICE CHAIRMAN (A)**

**HON'BLE DR. A. VEDAVALLI, MEMBER (J)**

M. S. Rugmini,  
D.D.G. (N.E.), AIR,  
R/O AIR Complex,  
Chandmari, Gahuati-3. ... Applicant

( By Shri C.Mohan Rao, Advocate )

-versus-

1. Union of India through  
Secretary, Ministry of  
Information & Broadcasting,  
Shastri Bhawan, New Delhi.

2. Chief Executive Officer,  
Prasar Bharati, Broadcasting  
Corporation of India,  
Mandi House, Copernicus Marg,  
New Delhi-1. ... Respondents

( By Shri J.B.Mudgil, Advocate )

O R D E R (ORAL)

**Shri S.R.Adige, VC (A) :**

Applicant seeks a direction to respondents to transfer her back to Delhi, and to repatriate her to Doordarshan Management cadre.

2. We have heard the learned counsel for parties. We note that despite several opportunities, respondents have not filed their reply as yet. Shri Mudgil, the learned counsel appearing for respondents, states that applicant's prayer is under consideration, but the applicant's counsel informs us that this plea had been taken by respondents even on the last date.

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3. In this connection, applicant's counsel has invited our attention to O.M. dated 15.7.1998 issued by the Broadcasting Corporation of India, outlining the transfer policy for Prasar Bharati employees. Inter alia, in that transfer policy, it has been recited that postings to North-Eastern Region, where applicant is presently posted, should be restricted to two years, unless the employee concerned himself is agreeable for an extension, but applicant's counsel informs us that applicant has been serving in the North-Eastern Region since October, 1997 and hence, nearly three years have elapsed since her deputation there.

4. In this connection, attention is also invited to para 4 of the aforesaid OM dated 15.7.1998 which provides that the persons posted to N.E. Region should be given the option to indicate three stations of posting in order of priority, and all efforts should be made to post him/her at one of these three stations of choice after completion of tenure. We are informed that applicant has given a choice for transfer back to Delhi.

5. Keeping the aforesaid guidelines contained in OM dated 15.7.1998 in view, respondents are directed to take a final decision in regard to applicant's transfer back to Delhi as also her prayer for repatriation to the Doordarshan Management cadre, within one month from the date of receipt of a copy of this order.

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6. Respondents' counsel is called upon to ensure that these directions are communicated to his clients.

7. The O.A. stands disposed of with the aforesaid directions. No costs.

A. Vedavalli  
( Dr. A. Vedavalli )  
Member (J)

S. R. Adige  
( S. R. Adige )  
Vice Chairman (A)

/as/